

No.10/2/2014-Restg.
Government of India
Ministry of Communications & IT
Department of Telecommunications
Sanchar Bhavan, 20 Ashoka Road
New Delhi 110001

Dated: 2nd September, 2014

ADVERTISEMENT

Subject: Appointment to the post of Member, Telecom Regulatory Authority of India (TRAI).

TRAI: The Telecom Regulatory Authority of India (TRAI) was established and is governed by the Telecom Regulatory Authority of India Act, 1997, to regulate the telecommunications services and to protect the interests of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. Its functions include making recommendations on (i) measures to facilitate competition and promote efficiency in the operation of telecommunication services (ii) technological improvements in the services provided by the service providers and (iii) measures for the development of telecommunication technology and related matters. It has also to ensure compliance of terms and conditions of license, technical compatibility and effective inter-connection between different service providers, regulate arrangement amongst service providers of sharing their revenue derived from providing telecommunication services, lay down the standards of quality of service to be provided by the service providers and ensure the quality of service and conduct periodical survey to protect interest of the consumers and ensure effective compliance of universal service obligations.

Terms of Appointment: One post of Member, TRAI will be falling vacant on 23.01.2015. The tenure of the post is for a term not exceeding three years or till the age of 65 years, whichever is earlier. At present, the whole-time Member, TRAI, shall be entitled to a pay package of Rs. 3,75,000/- per month and will not be entitled to government accommodation or transport. An employee of the Government on his/her selection as Member, TRAI shall have to retire from service before joining as Member, TRAI.

Qualifications: The qualifications for appointment to the post are as follows:

- A person having special knowledge of, and professional experience in telecommunication, industry, finance, accountancy, law, management or consumer affairs.
- Such person may or may not have served the Government. In case the person has served the Government, it would be necessary that such person should have held the post of Secretary or Additional Secretary or the post of

Additional Secretary and Secretary in the Government of India or any equivalent post in the Central Government or the State Government for a period of not less than three years.

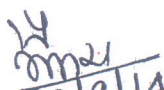
Officers working in the Central or State Government, autonomous/ statutory organizations, Public Sector Undertakings etc. shall send their applications through proper channel.

Procedure for Selection: A Search-cum-Selection Committee is to be constituted for selection to the said post. In addition to applications received through this advertisement, the Search-cum-Selection Committee will have the authority to consider any other names for the appointment to the said post.

Application Procedure: Interested and eligible persons are requested to send their applications in the prescribed format, which can be downloaded from the websites i.e. <http://www.dot.gov.in> or <http://www.persmin.nic.in> or <http://www.trai.gov.in>, alongwith copies of relevant documents to the following address, so as to reach this office **latest by 5:30 PM on 13/10/2014**:

Shri Ek Dass
Under Secretary (Restg.),
Room No. 512, Sanchar Bhawan,
20, Ashoka Road, New Delhi-110001.
Telephone No. 23372068 FAX No. 23372049

Any application received after due date will not be entertained.


2/9/14
(Ashok Nakra)
Director (T)

